

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6869
ANSWERED ON:08.05.2013
AGITATION AGAINST KUDANKULAM
Hussain Shri Syed Shahnawaz

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether there have been allegations that the civil society groups have misutilised the funds received from USA and other western countries to provoke agitations against Kudankulam nuclear plant;
- (b) if so, the details thereof;
- (c) whether any inquiry has been done in this regard; and if so, the details thereof;
- (d) the time by which the plant is likely to be made functional?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a)to(c) Reports have been received regarding foreign funding of the NGOs protesting against the project at Kudankulam. Inspection of accounts and records in respect of 15 NGOs was carried out to ascertain whether provisions of Foreign Contribution Regulation Act (FCRA) 2010 have been contravened. On the basis of inspection, cases of two NGOs namely Tuticorin Diocese association and Rural Upliftment Centre, Nagercoil have been referred to CBI. Cases of five associations i.e.

- (i) Good Vision, Kanyakumari,
- (ii) Trust for Rural Upliftment and Education, Tirunvelveli,
- (iii) Aid India, Chennai

(iv) SACCER, Nagercoil and

(v) Centre for Promotion of social Concern, Tamil Nadu have been referred to State Police (CID) Crime Branch, Tamil Nadu. Bank accounts of these seven associations have also been frozen and they have been prohibited from receiving foreign contribution. Recently, the FCRA Registration of East Coast Research & Development Trust, Tamil Nadu has been cancelled. The FCRA Registrations of Associations viz. (1) Centre for Promotion of Social Concerns, Tamil Nadu (2) Rural Upliftment Centre, Tamil Nadu and (3) Good Vision, Kanyakumari, Tamil Nadu have been suspended for further 180 days.

(d) The first unit of Kudankulam project is expected to start operation this month, subject to receipt of stage-wise clearances from the Atomic Energy Regulatory Board (AERB).